

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 702
TO BE ANSWERED ON 07th February, 2025

ALLOTMENT OF DEFENCE LAND TO STATE GOVERNMENT

702. SHRI BALRAM NAIK PORIKA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received any proposal for allotment of defence land to the State Government for development;
- (b) if so, the details thereof especially related to the State Government of Telangana; and
- (c) the view of the Government on the said proposal along with the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) to (c): Yes, Sir. State Governments apply on the NOC portal of MoD from time to time seeking working permissions on defence land for public infrastructure and public utility projects. State Government of Telangana has submitted 17 applications on the NOC portal since 01.04.2021. Out of these, 12 applications have already been disposed of by granting working permission in 08 cases and denying in 04 cases.

The proposals for grant of working permissions on defence land are examined by the Ministry in consultation with stakeholders on case to case basis keeping in view the user requirements and security considerations of the Armed Forces.
